

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 1850-1851 OF 2005 IN  
W.P.(C) NO.9683-9684/1983

BRAHMO SAMAJ EDUCATION SOCIETY & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(For final disposal)

Date: 21/02/2008 These Petitions were circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s): Mr. Prashant Bhushan, Adv.  
Mr. H.K. Puri, Adv.

For Respondent(s): Mr. Pramod Swarup, Adv.

Mr. Pijush K. Roy, Adv.  
Mr. G. Ramakrishna Prasad ,Adv

UPON perusing papers the Court made the following  
ORDER

As requested, list after four weeks.

(R.K.DHAWAN)

(VEERA VERMA)

COURT MASTER COURT MASTER